

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 1413
TO BE ANSWERED ON 09.02.2026**

REGISTRATION ON E-SHRAM PORTAL IN HIMACHAL PRADESH

†1413. SHRI SURESH KUMAR KASHYAP:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of the number of unorganised and gig workers registered on the e-Shram portal during the years 2023, 2024 and 2025 in Himachal Pradesh particularly in the Shimla Lok Sabha constituency;**
- (b) the details of the number of workers linked to social security schemes such as Employees State Insurance (ESI), Employee Provident Fund (EPF), PM-Shram Yogi Maandhan, etc. out of the said workers;**
- (c) the details of the number of facilitation/assistance centres operational for e-Shram registration in the said Constituency; and**
- (d) whether any specific action plan is proposed in the coming period to increase registrations and ensure effective delivery of benefits, if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (d): The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26th August 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) seeded with Aadhaar. eShram portal is meant to register and support the unorganised workers by providing them a Universal Account Number (UAN) on a self-declaration basis.

As on 3rd February 2026, over 31.50 crore unorganised workers have already registered on eShram portal including over 20.16 lakh unorganised workers in the state of Himachal Pradesh.

Contd..2/-

Years-wise details of the number of unorganised workers and platform based gig workers registered on the eShram portal in Himachal Pradesh including Shimla Lok Sabha constituency are at annexure-I and annexure-II.

As per the guidelines for registration of unorganised worker on eShram portal, the worker should not be a member of Employees State Insurance (ESI) and Employee Provident Fund (EPF). The details of the registered unorganised workers under eShram who have benefited from various welfare schemes is at annexure- III.

To enhance registrations under the eShram initiative and ensure wider coverage of unorganised workers across the country including migrant workers and women workers, the Government has adopted a comprehensive strategy. In addition to enabling self-registration through the web portal and mobile application, assisted registration modes have been introduced via Common Service Centres (CSCs), State Seva Kendras (SSKs), and the UMANG platform to facilitate easy access for workers. The Ministry of Labour and Employment is conducting targeted awareness campaigns comprising registration drives, community outreach programs and locally tailored communication efforts. To strengthen outreach, the Ministry leverages social media channels to disseminate videos, tutorials, and other informative content, making the initiative more accessible and engaging.

To further enhance the availability and accessibility of eShram and its associated services to unorganised workers, the Ministry of Labour and Employment officially launched the eShram mobile application on 24th February 2025. This application facilitates real-time access to welfare schemes integrated with the eShram platform, thereby significantly strengthening both accessibility and user convenience.

Annexure referred to in reply to Part (a) to (d) of the Lok Sabha Unstarred Question No.1413 for 09.02.2026 regarding “Registration on a e-Shram Portal in Himachal Pradesh”

Year-wise details of the number of unorganised workers registered on the eShram portal in Himachal Pradesh including Shimla Lok Sabha constituency:

S.No.	Districts	2023	2024	2025
1	Bilaspur	1,398	1,570	1,669
2	Chamba	1,661	1,823	1,736
3	Hamirpur	2,220	2,181	1,831
4	Kangra	7,623	7,833	7,314
5	Kinnaur	235	255	261
6	Kullu	2,185	2,090	1,831
7	Lahaul And Spiti	119	164	84
8	Mandi	3,782	4,544	4,309
9	Shimla	2,182	3,088	2,420
10	Sirmaur	1,819	2,722	2,506
11	Solan	2,853	3,488	3,793
12	Una	2,733	2,718	2,540

Annexure referred to in reply to Part (a) to (d) of the Lok Sabha Unstarred Question No.1413 for 09.02.2026 regarding “Registration on a e-Shram Portal in Himachal Pradesh”

Years-wise details of the number of platform based gig workers registered on the eShram portal in Himachal Pradesh including Shimla Lok Sabha constituency:

S.No	District	2023	2024	2025
1	Bilaspur	3	3	40
2	Chamba	2	1	69
3	Hamirpur	6	4	59
4	Kangra	20	5	240
5	Kinnaur	0	0	5
6	Kullu	1	1	39
7	Lahaul And Spiti	1	0	1
8	Mandi	3	4	127
9	Shimla	8	6	95
10	Sirmaur	3	3	79
11	Solan	13	2	184
12	Una	6	7	80

Annexure-III

Annexure referred to in reply to Part (a) to (d) of the Lok Sabha Unstarred Question No.1413 for 09.02.2026 regarding “Registration on a e-Shram Portal in Himachal Pradesh”.

The details of unorganised workers including platform based gig workers registered on the eShram portal in Himachal Pradesh in the year 2023, 2024, 2025 and have benefited from various welfare schemes in Himachal Pradesh:

Scheme	Number of Enrollments (2023)	Number of Enrollments (2024)	Number of Enrollments (2025)
One Nation One Ration Card (ONORC)	9,311	11,014	11,307
Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY)	5,089	2,622	-
Pradhan Mantri Suraksha Bima Yojana (PMSBY)	5,812	4,144	2,340
Viksit Bharat-Guarantee for Rozgar and Ajeevika Mission (Gramin) (VB-G RAM G)	2,926	2,732	2,084
Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)	1,184	679	538
Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY)	1,867	663	-
Pradhan Mantri Awas Yojana – Gramin (PMAY-G)	28	27	19
Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PMSVANidhi)	17	66	31
Pradhan Mantri Matru Vandna Yojana (PMMVY)	59	71	1
Pradhan Mantri Awas Yojana – Urban (PMAY-U)	14	8	7
Indira Gandhi National Widow Pension Scheme (IGNWPS)	3	3	4
Indira Gandhi National Disability Pension Scheme (IGNDPS)	-	1	-
Pradhan Mantri Matsya Sampada Yojana (PMMSY)	4	1	-
